IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 415
IB/603/ND/2023

IN THE MATTER OF:

B. Khera financial Services Private Limited … Applicant

Under Section 59 (IBC).

Order delivered on 29.04.2024

CORAM:
MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Anand M. Mishra, Adv.
For the ROC : Mr. Aakash Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel for the Applicant as well as Ld. Counsel for the ROC are present physically. Ld. Counsel for the ROC has submitted that he has already filed the report and the same is on board. No representation on behalf of IBBI. The report of IBBI is not on board. List the matter on **17.05.2024.**

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)

Mamta
29.04.2024